

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA (CAA) No.49/ BB/ 2017	-	For acceptance of Chairman's report	230/ 232	Brigade Enterprises Ltd. & Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) Speller
for A. Meiali
#663309318

Applicant

Tyrell -

Counsel for petitioner present. The matter is listed today for accepting the Chairman's report. Office has noted that scrutiniser's report is not filed. Hence, list it on 02.11.2018. Counsel for petitioner undertakes to file the scrutiniser's report in the Registry.

List it on 02.11.2017.

MEMBER (J)

Anil
MEMBER (T)